

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/140/ (IB)/2017

**NAME OF THE PETITIONER(S)** : LAFARGE INDIA PVT LTD

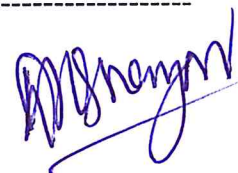
**NAME OF THE RESPONDENT(S)** : KARISMAA FOUNDATION PVT LTD

**UNDER SECTION** : 433 ( e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	<b>REPRESENTATION BY WHOM</b>		

1. D. PERUMON SARMAN

For RANK Associates  
Conc in petition



**ORDER**

Counsel for petitioner present. No representation on behalf of the respondents. The Registry is directed to serve notice to the respondents. Counsel for petitioner is directed to issue private notice to the respondents and file proof of sending and effecting notice by way of an affidavit by the next date of hearing. Put up on **13 July 2017 at 2.30 P.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)